

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, I am raising a personal matter. You are the custodian of this House. It is your responsibility to protect the lives and property of its members. On 21st May, the day when Shri Rajiv Gandhi was assassinated, my house was set ablaze by the activists of the Congress Party ... *(Interruptions)*. My house No. 12 Janpath is adjacent to 10 Janpath. People barged into my house at 12 O' clock in the night and set it ablaze in the presence of the police, the D.C.P., who was the commandant of the C.R.P.F. Acid was thrown and the House was set on fire. The person who was caught had a revolver in his hand. He was apprehended. A sum of Rs. 18,000 was found on his person. It was a sheer coincidence that we were not present in the House at that time, otherwise my entire family would have been killed. Similarly, at the time of Shrimati Indira Gandhi's assassination we were living at No. 12, Rajendra Prasad Road. At that time also the same thing happened and my house was attacked. That is why I am telling you that you are the Speaker of the House and it is a great responsibility... *(Interruptions)* My friend Shri Anadi Charan Das is also an hon. Member of this House. His house was also set ablaze. Why only the houses of people belonging to the weaker sections are being set ablaze. The Hon. Prime Minister as well as the hon. Minister of Home Affairs are present here. I have given in writing to them in this regard, but I am sorry to inform you that I have not received any reply from them. Instead, the escort which was provided to me has since been withdrawn. I would like to know from the Hon. Prime Minister the steps that have been taken by the new Government in this regard. It is not the case of Ram Vilas Paswan alone. It could be the case of Shri Vilas Muttemwar and some day it can happen to some other hon. Member also.

[English]

SHRI P. V. NARASIMHA RAO: I would like to assure the hon. Member not only Paswanji but any other

Member who feels that his life or property has been attacked or is about to be attacked that Government will not spare any effort to give them full protection. And I am sure that the letter which he has sent me has been sent to the authorities. I will look after that matter. I will tell him what is being done and he need have no worry about it.

SHRI SOBHANA DREESWARA RAO VADDE: The Minister of Parliamentary Affairs made a statement regarding the next week's business. The Members should be permitted to make their submissions on the notices which they have given. After that the regular business about the Motion of Confidence should proceed. We should be permitted to make submissions as per the rules *(Interruptions)*

SHRI BASU DEB ACHARIA (Bankura): I am on a point of order. A few days back, I had received a paper along with my parliamentary papers sent by a few economists who are neither Members of Parliament nor the Members of the Council of Ministers on the economic situation of our country. I think, this is not correct. This was never done. The papers circulated to the Members of Parliament are either signed by the Members of Parliament or signed by the Ministers or the Government. How was this circulated? Who had authorised to circulate these papers? How was this done? We should know that. The House should know why this was done. There is an alternative approach to the paper which was circulated by the Government of West Bengal and by 35 economists. Those papers should also be circulated among the Members of Parliament.

MR. SPEAKER: We will look into it.

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Under whose orders were these papers circulated? *(Interruptions)*

SHRI SRIKANTA JENA (Cuttack): Is the Finance Minister authenticating the papers? He wanted to authenticate the papers probably; but why is he pulled down by other Ministers? Let the Finance Minister be allowed to speak. Let him say what had happened really. It was also raised in the other House and we should know the correct position. *(Interruptions)*

SHRI BASU DEB ACHARIA: Let it be disposed of first.

MR. SPEAKER: I have disposed of it by saying that I will look into it. Probably you might not have heard it.

[Translation]

SHRIMATI KRISHNA SAHI (Begusarai): Mr. Speaker, Sir, it is a matter of great concern that the Chief Minister of Bihar had given some statements a few days before and after elections that he won't allow any Congress candidate to win from there, and if at all he wins he won't allow him to take a certificate from the Returning Officer and if in any case he gets the certificate, he will make it impossible for him to reach Delhi. This is an extremely unfortunate situation. . . . *(Interruptions)* . . . The Prime Minister just gave an assurance to Shri Ram Vilas Paswan for his security, I would like to ask from the Prime Minister what measures he is going to take for our security so that we may feel secure and discharge our duties honestly.

[English]

SHRI MANORANJAN BHAKATA (Andaman-Nicobar): I have sent a notice to you regarding volcanic eruptions in Andaman and Nicobar islands. There is a volcano in the barren island and this volcano has started erupting. Unfortunately no scientific study has been made and the administration has not issued any Press Note whatsoever. The people are panicky. Whatever we know is from the newspaper reports only. So I request the Government that they should come out with a statement so

that we know what is the actual position and what is the danger level in that tiny island of Andaman and Nicobar. We are very small Sir and that is why Andaman and Nicobar islands should not be neglected at the hands of the Government.

[Translation]

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, we find that along with the programme and agenda papers issued to us there is an unsigned document with four names regarding the analysis of economic situation in India. It has created a panic in the economic circle. I have given a notice requesting you to allow us to have a discussion on this document in the House. If it is not for discussion and it is issued neither by you nor from the Government's side, then we should know who are these four persons,—what are their credentials—who have created an atmosphere of fear and terror in the economic sector. We want to know the authenticity of this unsigned cyclostyled sheet distributed amongst us. We would also like to have an opportunity to discuss the economic condition of this country.

SHRI VIJAY KUMAR YADAV (Nalanda): Mr. Speaker, Sir, I am on a point of Order.

MR. SPEAKER: No point of order now.

SHRI SATYANARAYAN JATIYA (Ujjain): Mr. Speaker, Sir, I would like to say that there the document circulated to us bears four names. They are Shri P. N. Dhar, I.G. Patel, M. Narasimhan and R. N. Malhotra. There is a system for circulation of Parliamentary papers to every honourable Member. I would like to know as to how this document found a place with those parliamentary papers and how it was circulated. Who gave permission for its circulation. It must be inquired into.